

National Company Law Tribunal

Allahabad Bench

CP NO. 102/ND/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: M/s Paramjit Singh vs Kashi Puri Rice Mills Pvt Ltd  
SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	VINEET DUBEY	LAWYER	RESPONDENT	Vineet Dubey
2.	Amit Kumar	Counsel of Petitioner Sh. P.K. Bajpai	(ON THE BEHALF OF UDAI CHANDANI) on law	Amit Kumar

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Sh. Amit Kumar proxy for Sh. P.K. Bajpai, Advocate for the petitioner. Sh. Vineet Dubey, Advocate for the respondent.

Both the counsels informed that matter is pending before the Hon'ble Allahabad High Court. Hence, the matter is adjourned to 30<sup>th</sup> January, 2018.

— Sd —

Dated: 22.12.2017

H.P. Chaturvedi,  
Member (Judicial)

Typed by:  
Jyoti  
(Stenographer)